

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 3063
TO BE ANSWERED ON 05.12.2016**

Resolution of difference in JNU

3063. SHRI GAURAV GOGOI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that there are grave differences between the student union bodies and the administration of Jawaharlal Nehru University (JNU) in Delhi;
- (b) if so, the details thereof and the steps taken/proposed to be taken by the Government to resolve the said differences;
- (c) whether any direction has been issued by the Government to the University to give importance to the opinion of students in the decision making process and if so, the details thereof; and
- (d) if not, the reasons therefor and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (d) Jawaharlal Nehru University (JNU) has informed that there are no grave differences between the Students' Union bodies and the administration of the University. However, there are a few conceptual differences which can be resolved amicably through dialogue and discussions. University administration holds meetings with the Students' Union bodies on various issues from time to time. The students' representatives are given due importance for their participation in various bodies / committees. It is pertinent to mention that JNU is an autonomous institution established under the JNU Act, 1966 and is competent to take action in administrative matters of the institution.
